

CAUSE LIST OF THE COURT OF **SRI BASAVARAJ SANADI.**, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **13.07.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 398/1992	21.CC 384/2006
2. OS 48/2000	22.CC 954/2009
3. OS 148/2008	23.CC 541/2009
4. OS 212/2009	24.CC 1367/2011
5. OS 58/2010	25.CC 251/2010
6. OS 82/2010	26.CC 336/2012
7. OS 232/2010	27.CC 358/2010
8. OS 52/2013	28.CC 323/2012
9. OS 132/2013	29.CC 1057/2012
10.OS 158/2013	30.CC 1078/2012
11.OS 62/2014	31.CC 525/2013
12.OS 234/2015	32.CC 1077/2013
13.OS 304/2015	33.CC 1110/2013
14.Misc 12/2017	34.C.Misc 143/2016
15.OS 278/2016	35.C.Misc 119/2018
16. CC 356/2010	36.C.Misc 54/2019
17.CC 294/2012	37.C.Misc 93/2019
18.CC 731/2019	38.C.Misc 135/2019
19.C.Misc 119/2019	39.C.Misc 161/2019
20.C.Misc 228/2017	40.PCR 128/2021

Place: Hosakote

Dated: 12.07.2021

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stand posted on the day have been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their case in the CIS Portal.

2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **13.07.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 167/2009	21. CC 172/2008
2. OS 141/2017	22. CC 367/2009
3. OS 155/2021	23. CC 801/2010
4. CC 770/2009	24. CC 590/2011
5. CC 1195/2011	25. CC 1262/2011
6. CC 158/2012	26. CC 377/2012
7. CC 392/2012	27. CC 685/2012
8. CC 1084/2012	28. CC 1120/2012
9. CC 1089/2012	29. CC 1388/2013
10. CC 1448/2012	30. CC 702/2014
11. CC 1466/2012	31. CC 21/2018
12. CC 1479/2012	32. CC 1165/2018
13. CC 472/2012	33. CC 8/2016
14. CC 638/2013	34. CC 156/2017
15. CC 534/2014	35. CC 1847/2017
16. CC 794/2014	36. CC 1388/2020
17. CC 1652/2014	37. Crl.Misc 2/2008
18. CC 920/2015	38. OS 163/2021
19. CC 1276/2015 (Adv)	
20. Crl.Misc 80/2017	
	JUDGMENT
	39. CC 40/2007
	40. OS 5/2019

Hosakote
12.07.2021


Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned advocates are also requested to ensure adequate social distancing during the court session and